

of the Govt. However, the present emphasis is on the effective implementation of the existing programme.

(e) No, Sir.

(f) Does not arise.

[*Translation*]

Temples of West Bengal

5540. SHRI P.R. DASMUNSI : Will the Minister of TOURISM be pleased to state :

(a) whether the Union Government propose to develop Belur Math Temple of Swami Vivekananda, and Dakshineswar Temple of Lord Ramakrishna in West Bengal as a centre for international pilgrimage attraction;

(b) if so, the details thereof;

(c) whether the Union Government also propose to avoid traffic on surface by the construction of a ropeway over Ganges; and

(d) if so, the details thereof ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) and (b) Development of Tourism is primarily the responsibility of the State Government. However, the Department of Tourism, Government of India provides Central Financial Assistance to the State Government/Union Territories for specific projects on the basis of their merits, inter se priority and availability of funds. No proposal for development of Belur Math Temple of Swami Vivekananda, and Dakshineswar Temple of Lord Ramakrishna has been received from the State Governments.

(c) and (d) No Sir. Does not arise.

Sugar Mills

5541. VAIDYA DAU DAYAL JOSHI : Will the Minister of FOOD be pleased to state :

(a) the details of the Sugar Mills working in Madhya Pradesh and Rajasthan alongwith their crushing capacity, location-wise;

(b) whether these sugar mills are not capable to crush all the production of sugarcane in these States;

(c) if so, the steps taken by the Union Government to increase the crushing capacity of these mills;

(d) the details of the sugar mills running in loss in these States; and

(e) the steps taken by the Government to make these sugar mills profitable ?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV):

(a) The details of sugar mills of Madhya Pradesh and Rajasthan which worked during the current sugar season 1995-96 (October-September) with their installed cane crushing capacity is attached as Statement.

(b) and (c) The percentage capacity utilisation of the sugar factories of the States of Madhya Pradesh and Rajasthan during the last three sugar seasons was as under : —

State	Seasons		
	1992-93	1993-94	1994-95
Madhya Pradesh	78.22%	48.36%	70.85%
Rajasthan	103.0%	68.67%	77.25%

Thus the mills have not utilised their full capacity except during 1992-93 in the case of Rajasthan.

Further, 4 Letters of Intent for setting up new sugar mills and 3 Letters of Intent for expansion in the existing sugar units in the State of Madhya Pradesh and 1 Letter of Intent for expansion in an existing sugar factory in the State of Rajasthan are pending implementation.

(d) The Govt. does not maintain profit and loss accounts in respect of sugar mills.

(e) Sugar mills have themselves to prepare schemes for rehabilitation/modernisation and get them approved by the concerned institutions. Financial assistance is also available from Sugar Development Fund (SDF) at concessional rate of interest for such rehabilitation/modernisation schemes; subject to their fulfilling of the conditions laid down.

STATEMENT

STATEMENT SHOWING THE DETAILS OF SUGAR MILLS OF MADHYA PRADESH AND RAJASTHAN WHICH WORKED DURING THE CURRENT SUGAR SEASON 1995-96 (OCTOBER-SEPTEMBER) WITH THEIR INSTALLED CANE CRUSHING CAPACITY

S.No.	Name of the Sugar Mill	Location	Cane Crushing capacity (tonnes per day)
MADHYA PRADESH			
1.	M/s Gwalior Sugar Co. Ltd.	Dabra, Distt. Gwalior	1500
2.	M/s Jaora Sugar Mills	Jaora, Distt. Ratlam	1016
3.	M/s The Bhopal Sugar Ind. Ltd.	Sehore, Distt. Sehore	1250
4.	M/s M.P. State Ind. Corp. Ltd.	Mohidpur Road, Distt. Ujjain	500
5.	M/s Morena Mandal SSK Ltd.	Kailaras, Distt. Morena	1250
6.	M/s Malwa SSK Ltd.	Barlai (Kashipur), Distt. Indore	1250
7.	M/s Naval Singh SSK Maryadit	Navalnagar, Distt. Khandwa	1250
8.	M/s Narmada Sugar Ltd.	Ghatghar, Distt. Khargone	2500
RAJASTHAN			
1.	M/s The Mewar Sugar Mills Ltd.	Bhopal Sagar, Distt. Chittorgarh	1500
2.	M/s The Ganganagar Sugar Mills Ltd	Sriganganagar, Distt. Sriganganagar	1016
3.	M/s Sri Keshoraipatan Sahakari Sugar Mills Ltd.	Keshoraipatan, Distt. Bundi	1250

NOTE : M/s Jiwaji Rao Sugar Co. Ltd., Dalaurda, Distt. Mandsoor, Madhya Pradesh having installed capacity of 559 tonnes cane crushed per day did not work during the current sugar season 1995-96.

[English]

Atrocities on Harijans

5542. SHRI MADHAVRAO SCINDIA : Will the Minister of WELFARE be pleased to state :

(a) whether it is a fact that while incidence of atrocities on Harijans have been on the increase in different States and Union Territories as many as 24,700 cases of atrocities on Scheduled Castes and Scheduled Tribes are still pending with designated courts since 1994;

(b) if so, the category-wise/crime-wise details of such atrocities and the State-wise details of pendency of these cases, State/UT-wise; and

(c) the reasons for delay in disposal and administration of related justice ?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) to (c) National Crime Records Bureau provisional data indicate a decrease in the number of atrocities and other offences against persons belonging to the Scheduled Castes and Scheduled Tribes from 38,927 in 1994 to 36,310 in 1995. A statement showing category and crime-wise details of such cases, State-wise is annexed. Details of pendency of atrocity cases in the Courts are being collected.